

**Reserve Bank of India  
Foreign Exchange Department  
Central Office  
Mumbai-400 001**

**Notification No.FEMA. 122 /2004-RB**

**August 30, 2004**

**Foreign Exchange Management (Transfer or Issue of Security  
by a Person Resident outside India)  
(Fourth Amendment) Regulations, 2004**

In exercise of the powers conferred by clause (b) of sub-section (3) of Section 6 and Section 47 of the Foreign Exchange Management Act, 1999 (42 of 1999), and in partial modification of its Notification No.FEMA 20/2000-RB dated 3<sup>rd</sup> May, 2000, the Reserve Bank of India makes the following amendments in the Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) Regulations, 2000, as amended from time to time, namely:-

**Short Title and Commencement**

1. (i) These Regulations may be called the Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) (Fourth Amendment) Regulations, 2004.
- (ii) They shall come into force on the 30<sup>th</sup> day of August, 2004.

**Amendment of the Regulations**

2. In the Foreign Exchange Management( Transfer or Issue of Security by a person Resident outside India) Regulations, 2000,
  - A. Regulation 2(vii a) shall be substituted as under :

"NRI shall have the same meaning assigned to him under the Foreign Exchange Management (Deposit) Regulation, 2000."
  - B. In Regulation 5 in sub-regulation (1), the words "or Sri Lanka" shall be deleted.

**SHYAMALA GOPINATH  
Executive Director**

**Foot Note :** The Principal Regulations were published in the Official Gazette vide G.S.R.No.406(E) dated the 8<sup>th</sup> May, 2000 in Part II, Section 3, sub-section (i) and subsequently amended as under :-

G.S.R..175(E) dated 13-3-2001  
G.S.R.182(E) dated 14-3-2001  
G.S.R.158(E) dated 2-3-2001  
G.S.R.574(E) dated 19-8-2002  
G.S.R.4(E) dated 2-1-2002  
G.S.R.223(E) dated 18-3-2003  
G.S.R.225(E) dated 18-3-2003  
G.S.R.558(E) dated 22-7-2003  
G.S.R.835(E) dated 23-10-2003  
G.S.R.899(E) dated 22-11-2003  
G.S.R.12(E) dated 7-1-2004  
G.S.R.278(E) dated 23-4-2004

<p><b>Published in the Official Gazette of Government of India - Extraordinary - Part-II, Section 3, Sub-Section (i) dated 21.09.2004 - G.S.R.No.625(E)</b></p>
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